

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106/2010

Dated : 15th December, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

GRIDCO **... Appellant (s)**

Versus

O.E.R.C. & Ors. **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Rutwik Panda for R-1
Mr. Hasan Murtaza for R-3 to 5

ORDER

At the request of the learned counsel for the parties, post the matter on **11.01.2012 at 2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/mk